

Date	Office Report	Orders
		16.1.1991
		<p>Present : Shri E.X. Joseph, counsel for the applicant.</p> <p>Mrs. Avnish Ahlawat, counsel for the respondents.</p> <p>Pursuant to the request of the learned counsel for the applicant, which is not opposed by the learned counsel for the respondents, the case is adjourned to 24.1.91.</p> <p><i>(See)</i> (P.C. JAIN) MEMBER(A) <i>(See)</i> (T.S. OBEROI) MEMBER(J)</p>
		<p>✓ 24.1.1991 OA 1879/90</p> <p>Applicant through Shri E.X. Joseph, Counsel. On behalf of the respondents Mrs Avnish Ahlawat, Counsel, is present.</p> <p>The learned counsel for the applicant filed a copy of the Ministry of Health and Family Welfare (Department of Health) order dated 24th January, 1991 with regard to the posting of the applicant as Professor of Medicine in the G.T.B. Hospital, Shahdara, Delhi, with immediate effect.</p> <p>The learned counsel for the respondents stated that she too ^{has} also received a copy of the ^{Said} order in question, which has come up ^{to her} from the Respondent No.3 ^{Delhi Admin.} as well.</p> <p>In view of the above, the O.A. is dismissed as having become infructuous.</p> <p><i>(See)</i> (P.C. JAIN) MEMBER(A) <i>(See)</i> 24.1.91 (T.S. OBEROI) MEMBER(J)</p>